

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD.

Original Application No. 472/2000

Allahabad This Day 5th Day Of 2000

CORAM:

Hon'ble Mr. S. Biswas, A.M.

Jagdish Chandra son of late Badri Prasad,
resident of B-2, Shivam Complex Lanka, Varanasi

....Applicant

(By Adv: Sri S.N. Singh)

Versus

- 1- Union Of India through its Secretary,
Ministry Of Railway, New Delhi.
- 2- Senior Divisional Engineer, Co-ordination,
Eastern Railway, Mughalsarai.
- 3- Senior Divisional -personnel Officer, Eastern Railway,
Mughalsarai.
- 4- Chief Accounts Officer (Stock Verification)
Fairly Place Eastern Railway, Calcutta.

....Respondents

....2

(2)

O R D E R

Sri S.N. Singh, counsel for the applicant.

The applicant has challenged the notice dated 22-2-2000 demanding an amount of Rs. 1,26,000 the being difference in the account as per stock sheet for the year 1990-91 after retirement of the applicant in this connection. Two of his applications explaining the difference are pending before Respondent No. 2. These are dated 6-10-99 and 29-2-2000. The applicant has sought disposal of these pending representations. According to him he sought out the difference has been explained in the representations. Consequently, the application is disposed of with the following directions;

The respondent No. 2 will decide the representations ; dated 29-2-2000 and 6-10-1999 made by the applicant within 2 months of the receipt of the order. Till then the demand made under letter dated 22-2-2000 will not be pressed for. The petition is disposed of accordingly at the admitting stage.

No costs.

S.B.
A.M.

A.A./